

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 777/1994

New Delhi, This the 13th Day of September 1994

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri T R Gujral s/o Shri Ram Lal Gujral  
aged 57  $\frac{1}{2}$  years, Dy Director, Mechanical(W)  
Railway Board, Ministry of Railways  
Rail Bhawan, New Delhi - 1.

...Applicant

T R Gujral, A-3, 222, Janakpuri  
New Delhi 58.

By Applicant in person  
Versus

Union of India through Secretary  
Railway Board, Ministry of Railways  
Rail Bhawan, New Delhi - 1

By Shri O P Kshatriya, Advocate

...Respondent

O R D E R (Oral)

Hon'ble Shri P.T.Thiruvengadam, Member(A)

1. At the time of argument the applicant prayed that he may be allowed to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. No costs.

*P. T. Thiruvengadam*

(P.T.THIRUVENGADAM)  
Member(A)  
13-9-94

LCP